

**HIGH COURT OF SIKKIM**  
**GANGTOK**

No.: 15... /HCS

Dated: 19.06.2025

**N-O-T-I-F-I-C-A-T-I-O-N**

The Hon'ble Chief Justice has been pleased to re-constitute the **Internal Complaints Committee** as per the provisions laid down in Section 4 of the **Sexual Harassment of Women at Workplace (Prevention, Prohibition & Redressal) Act, 2013** as under:

- |    |   |   |                  |
|----|---|---|------------------|
| 1. | Mrs. Sonam Denka Wangdi,<br>Registrar, High Court of Sikkim               | - | Chairperson      |
| 2. | Mr. Benoy Sharma,<br>Central Project Coordinator,<br>High Court of Sikkim | - | Member           |
| 3. | Ms. Sangita Pradhan,<br>Deputy Solicitor General of India                 | - | Member           |
| 4. | Ms. Darshana Gurung,<br>Deputy Registrar ( <i>Judicial</i> )              | - | Member Secretary |
| 5. | Mrs. Sarlaj Subba,<br>Deputy Registrar ( <i>Accounts</i> )                | - | Member           |

By Order,

sd/-

**Registrar General**

Date: 19.06.2025

Memo No:

Copy to:-

1. Mrs. Sonam Denka Wangdi, Registrar, High Court of Sikkim;
2. Mr. Benoy Sharma, Central Project Coordinator, High Court of Sikkim;
3. Ms. Sangita Pradhan, Deputy Solicitor General of India;
4. The Addl. Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok;
5. The Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim Gangtok;
6. The Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim Gangtok;
7. The Chief Secretary, Government of Sikkim, Gangtok;
8. The Ld. Advocate General, Government of Sikkim, Gangtok;
9. The Additional Advocate General, Government of Sikkim;
10. Ms. Darshana Gurung, Deputy Registrar, Judicial Section, High Court of Sikkim;
11. Mrs. Sarlaj Subba, Deputy Registrar, Accounts Section, High Court of Sikkim;
12. All Sections Head, High Court of Sikkim.

  
**Registrar (Judicial Service)**